Ministry-wise and Public Authority-wise Abstract of Quarterly Returns

Year : 2014-2015

Sr.No.	Ministry/Department/Organisation	Quarter	Opening balance of Requests (as on start of Quarter)	No.of Requests Received during Quarter	Total no.of Requests (Column 3+4)	No.of Requests transferred to other PAs	Decisions where Applications for Information rejected	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act	Total Amount Collected (fee+addl. charges+ penalty) (Rs.)	No. of times various Provisions were invoked while Rejecting Requests													
										Relevant Sections of RTI Act 2005													
										Section 8(1)										Other Sections			
										(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(9)	(11)	(24)	(Others)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)	(27)
1	**HIGH COURT OF DELHI**																						
1.1	HIGH COURT OF DELHI	1st Quarter (Apr14-Jun14)	1	188	189	14	63 (33.5%)	0	8200	0	0	0	0	1	0	1	0	0	4	0	0	0	57
		2nd Quarter (July14-Sept14)	4	268	272	18	87 (32.5%)	0	14500	0	0	0	0	1	0	0	0	0	5	0	0	0	81
		3rd Quarter (Oct14-Dec14)	5	184	189	14	54 (29.3%)	0	16515	0	0	0	0	0	0	0	1	0	1	0	0	0	52
		4th Quarter(Jan15-Mar15)	11	199	210	6	37 (18.6%)	0	13595	0	0	0	0	0	0	0	0	0	8	0	0	0	29

Ministry-wise and Public Authority-wise Abstract of Quarterly Returns

Year : 2015-2016

Sr.No.	Ministry/Department/Organisation	Quarter	Opening balance of Requests (as on start of Quarter)	No.of Requests Received during Quarter	Total no.of Requests (Column 3+4)	No.of Requests transferred to other PAs	Decisions where Applications for Information rejected	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act	Total Amount Collected (fee+addl. charges+ penalty) (Rs.)	No. of times various Provisions were invoked while Rejecting Requests														
										Relevant Sections of RTI Act 2005														
										Section 8(1)										Other Sections				
										(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(9)	(11)	(24)	(Others)	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)	(27)	
1	**HIGH COURT OF DELHI**																							
1.1	HIGH COURT OF DELHI	Ist Quarter (Apr15-Jun15)	15	210	225	14	54 (25.7%)	0	9740	0	0	0	0	0	0	0	0	0	1	0	0	0	53	
		2nd Quarter (July15-Sept15)	27	262	289	22	65 (24.8%)	0	13510	0	0	0	0	0	0	0	1	0	1	0	0	0	63	
		3rd Quarter (Oct15-Dec15)	64	229	293	23	72 (31.4%)	0	17755	0	0	0	0	0	0	0	0	0	4	0	0	0	68	
		4th Quarter(Jan16-Mar16)	77	265	342	39	73 (27.5%)	0	13963	0	0	0	0	0	0	0	0	0	2	0	0	0	71	

Ministry-wise and Public Authority-wise Abstract of Quarterly Returns

Year : 2016-2017

Sr.No.	Ministry/Department/Organisation	Quarter	Opening balance of Requests (as on start of Quarter)	No.of Requests Received during Quarter	Total no.of Requests (Column 3+4)	No.of Requests transferred to other PAs	Decisions where Applications for Information rejected	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act	Total Amount Collected (fee+addl. charges+ penalty) (Rs.)	No. of times various Provisions were invoked while Rejecting Requests														
										Relevant Sections of RTI Act 2005														
										Section 8(1)										Other Sections				
										(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(9)	(11)	(24)	(Others)	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)	(27)	
1	**HIGH COURT OF DELHI**																							
1.1	HIGH COURT OF DELHI	Ist Quarter (Apr16-Jun16)	0	271	271	63	53 (19.6%)	0	3184	0	0	0	0	0	0	0	1	0	9	0	0	0	43	
		2nd Quarter (July16-Sept16)	41	279	320	41	90 (32.3%)	0	2624	0	0	0	0	0	0	0	0	0	2	0	0	0	88	
		3rd Quarter (Oct16-Dec16)	112	238	350	29	50 (21%)	0	2748	0	0	0	0	0	0	0	0	0	1	0	0	0	49	
		4th Quarter(Jan17-Mar17)	176	312	488	34	68 (21.8%)	0	5867	0	0	0	0	0	0	0	0	0	3	0	0	0	65	

RTI Annual Return Information System

Quaterly Return Form

Public Authority : HIGH COURT OF DELHI

Quarter : Ist Quarter (April-June)2017-2018

* Block I (Details about the requests and appeals)

		Progress during Quarter				
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	0	52	167	13	34	116
First Appeals	4	N/A	22	N/A	21	2

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	4	1

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1020	1473	0	0

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	0	0	0	0	34

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	http://delhihighcourt.nic.in/rti_dis.asp
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	2019-12-20

RTI Annual Return Information System

Quaterly Return Form

Public Authority : HIGH COURT OF DELHI

Quarter : 2nd Quarter (July-Sept)2017-2018

* Block I (Details about the requests and appeals)

	Opening Balance as on begining of	Progress during Quarter: No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	56	135	427	47	102	278
First Appeals	3	N/A	19	N/A	17	0

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	4	1

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
2560	7246	0	0

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	6	0	0	0	96

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2016-12-19**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : HIGH COURT OF DELHI

Quarter : 3rd Quarter (Oct-Dec)2017-2018

* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	191	70	259	24	60	175
First Appeals	5	N/A	15	N/A	17	0

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	4	1

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1800	2983	0	0

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	1	0	0	0	59

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2016-12-19**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : HIGH COURT OF DELHI

Quarter : 4th Quarter (Jan-Mar)2017-2018

* Block I (Details about the requests and appeals)

	Opening Balance as on begining of	Progress during Quarter				
		No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**261**	**85**	**298**	**31**	**77**	**190**
First Appeals	**3**	N/A	**27**	N/A	**25**	**5**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1950	**1586**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**2**	**0**	**0**	**0**	**75**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2016-12-19**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : HIGH COURT OF DELHI

Quarter : Ist Quarter (April-June)2018-2019

* Block I (Details about the requests and appeals)

				Progress during Quarter		
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**346**	**50**	**305**	**17**	**40**	**221**
First Appeals	**0**	N/A	**22**	N/A	**18**	**2**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	**Addl. Fee Collected(in Rs.) u/s 7(3)**	**Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)**	**No. Of Cases where disciplinary action taken against any Officer u/s 20(2)**
2440	**6464**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests
Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**40**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2016-12-19**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : HIGH COURT OF DELHI

Quarter : 2nd Quarter (July-Sept)2018-2019

* Block I (Details about the requests and appeals)

				Progress during Quarter		
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**423**	**102**	**405**	**48**	**62**	**244**
First Appeals	**2**	N/A	**39**	N/A	**28**	**7**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
2720	**4271**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**5**	**0**	**0**	**0**	**57**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2018-10-04**

Annexure -A'

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 3rd Quarter (Oct-Dec)2018-2019

* Block I (Details about the requests and appeals)

				Progress during Quarter		
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**576**	**30**	**205**	**14**	**34**	**124**
First Appeals	**6**	N/A	**20**	N/A	**13**	**7**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
2010	**2478**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**1**	**0**	**0**	**0**	**33**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2018-10-04**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 4th Quarter (Jan-Mar)2018-2019

* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**639**	**81**	**267**	**21**	**48**	**249**
First Appeals	**6**	N/A	**22**	N/A	**14**	**7**
		Total no. Of CAPIOs designated **1**		Total no. Of CPIOs designated **4**		Total no. Of AAs designated **1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
2860	**3858**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**1**	**0**	**0**	**0**	**47**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2018-10-04**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
No	**NA**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)	

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : Ist Quarter (April-June)2019-2020

* Block I (Details about the requests and appeals)

		Progress during Quarter				
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**669**	**54**	**236**	**13**	**41**	**159**
First Appeals	**7**	N/A	**20**	N/A	**16**	**7**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	4	1

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	**Addl. Fee Collected(in Rs.) u/s 7(3)**	**Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)**	**No. Of Cases where disciplinary action taken against any Officer u/s 20(2)**
2680	2623	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	0	**0**	0	**0**	**0**	**3**	**0**	**0**	**0**	**38**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/rti_dis.a**

B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2018-10-04**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
No	**NA**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)	

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 2nd Quarter (July-Sept)2019-2020

* Block I (Details about the requests and appeals)

				Progress during Quarter		
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**746**	**58**	**392**	**29**	**45**	**294**
First Appeals	**4**	N/A	**54**	N/A	**33**	**9**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	**Addl. Fee Collected(in Rs.) u/s 7(3)**	**Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)**	**No. Of Cases where disciplinary action taken against any Officer u/s 20(2)**
3190	**10208**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**5**	**0**	**0**	**0**	**40**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?

Yes

Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)

http://delhihighcourt.nic.in/rti_dis.asp

B. Last Date of updating of Mandatory disclosure under Section 4(1)b

2018-10-18

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?

No

Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)

D. Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 3rd Quarter (Oct-Dec)2019-2020

* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**828**	**66**	**248**	**31**	**36**	**178**
First Appeals	**16**	N/A	**13**	N/A	**20**	**5**
		Total no. Of CAPIOs designated **1**		Total no. Of CPIOs designated **4**		Total no. Of AAs designated **1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
2230	**3128**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**1**	**0**	**0**	**0**	**35**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2018-10-04**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2019-11-15**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 4th Quarter (Jan-Mar)2019-2020

* Block I (Details about the requests and appeals)

				Progress during Quarter		
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**897**	**97**	**379**	**43**	**64**	**223**
First Appeals	**4**	N/A	**26**	N/A	**16**	**3**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
2630	**4320**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**5**	**0**	**0**	**0**	**59**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2018-10-04**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**URL awaited**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2020-07-09**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : Ist Quarter (April-June)2020-2021

* Block I (Details about the requests and appeals)

				Progress during Quarter		
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**1043**	**0**	**1**	**0**	**0**	**1**
First Appeals	**11**	N/A	**6**	N/A	**0**	**0**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
30	**2**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2020-07-09**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**URL Awaited**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)	**2020-07-09**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 2nd Quarter (July-Sept)2020-2021

* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**1043**	**106**	**213**	**36**	**58**	**93**
First Appeals	**17**	N/A	**14**	N/A	**17**	**1**
		Total no. Of CAPIOs designated **1**		Total no. Of CPIOs designated **4**		Total no. Of AAs designated **1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1340	**1680**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**3**	**0**	**0**	**0**	**55**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2020-07-09**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**URL Awaited**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2020-07-09**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 3rd Quarter (Oct-Dec)2020-2021

* Block I (Details about the requests and appeals)

	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	Progress during Quarter: No. of Cases transfered to other PAs u/s 6(3)	Progress during Quarter: Decisions Where requests/appeals rejected	Progress during Quarter: Decisions Where requests/appeals replied
Requests	**1175**	**59**	**224**	**26**	**41**	**136**
First Appeals	**13**	N/A	**19**	N/A	**19**	**4**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1650	**344**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**3**	**0**	**0**	**0**	**38**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**https://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2020-07-09**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**URL Awaited**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2020-07-09**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 4th Quarter (Jan-Mar)2020-2021

* Block I (Details about the requests and appeals)

				Progress during Quarter		
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**1255**	**67**	**218**	**20**	**40**	**144**
First Appeals	**9**	N/A	**34**	N/A	**21**	**16**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
2190	**2770**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**5**	**0**	**0**	**0**	**35**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**https://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2020-07-09**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**URL Awaited**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2020-07-09**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : **High Court Of Delhi**

Quarter : **Ist Quarter (April-June)2021-2022**

* Block I (Details about the requests and appeals)

				Progress during Quarter		
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**1336**	**35**	**96**	**17**	**10**	**43**
First Appeals	**6**	N/A	**9**	N/A	**9**	**3**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	**Addl. Fee Collected(in Rs.) u/s 7(3)**	**Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)**	**No. Of Cases where disciplinary action taken against any Officer u/s 20(2)**
600	**524**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**10**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**https://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2009-07-20**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**URL AWAITED**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2009-07-20**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 2nd Quarter (July-Sept)2021-2022

* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**1397**	**111**	**316**	**63**	**49**	**183**
First Appeals	**3**	N/A	**17**	N/A	**15**	**2**
		Total no. Of CAPIOs designated **1**		Total no. Of CPIOs designated **4**		Total no. Of AAs designated **1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1910	**4352**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**3**	**0**	**0**	**1**	**0**	**3**	**0**	**0**	**0**	**42**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2021-09-02**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**URL Awaited**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2021-09-02**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 3rd Quarter (Oct-Dec)2021-2022

* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**1529**	**81**	**317**	**50**	**69**	**192**
First Appeals	**3**	N/A	**34**	N/A	**19**	**10**
		Total no. Of CAPIOs designated **1**		Total no. Of CPIOs designated **4**		Total no. Of AAs designated **1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1280	**946**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**2**	**0**	**5**	**0**	**0**	**0**	**62**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2021-09-02**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**URL Awaited**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2021-09-02**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 4th Quarter (Jan-Mar)2021-2022

* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**1616**	**93**	**551**	**137**	**116**	**240**
First Appeals	**8**	N/A	**192**	N/A	**183**	**6**
		Total no. Of CAPIOs designated **1**		Total no. Of CPIOs designated **4**		Total no. Of AAs designated **1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1650	**536**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**1**	**0**	**0**	**6**	**0**	**0**	**0**	**109**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2021-09-02**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2021-09-02**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : Ist Quarter (April-June)2022-2023

* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**1767**	**62**	**289**	**26**	**55**	**203**
First Appeals	**11**	N/A	**50**	N/A	**41**	**1**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	**Addl. Fee Collected(in Rs.) u/s 7(3)**	**Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)**	**No. Of Cases where disciplinary action taken against any Officer u/s 20(2)**
1270	**1098**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**4**	**0**	**0**	**0**	**51**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/rti_dis.asp**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2021-09-02**

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**URL awaited**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2021-09-02**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 2nd Quarter (July-Sept)2022-2023

* Block I (Details about the requests and appeals)

		Progress during Quarter				
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**1834**	**103**	**453**	**87**	**71**	**287**
First Appeals	**19**	N/A	**42**	N/A	**50**	**6**
		Total no. Of CAPIOs designated **1**		Total no. Of CPIOs designated **4**		Total no. Of AAs designated **1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1760	**1338**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**3**	**0**	**0**	**0**	**68**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**www.delhihighcourt.nic.in**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2022-08-08**

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**https://dsscic.nic.in/dashboard**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2022-09-24**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 3rd Quarter (Oct-Dec)2022-2023

* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**1945**	**68**	**349**	**105**	**102**	**210**
First Appeals	**5**	N/A	**103**	N/A	**96**	**0**
		Total no. Of CAPIOs designated **1**		Total no. Of CPIOs designated **4**		Total no. Of AAs designated **1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
3570	**6350**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**11**	**0**	**0**	**0**	**91**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/**

B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2022-08-08**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**https://dsscic.nic.in/dashboard**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2022-09-24**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 4th Quarter (Jan-Mar)2022-2023

* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**1945**	**72**	**378**	**83**	**97**	**189**
First Appeals	**12**	N/A	**62**	N/A	**66**	**0**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	**Addl. Fee Collected(in Rs.) u/s 7(3)**	**Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)**	**No. Of Cases where disciplinary action taken against any Officer u/s 20(2)**
3850	**3298**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**8**	**0**	**0**	**0**	**89**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2022-08-08**

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**https://dsscic.nic.in/dashboard**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2022-09-24**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : Ist Quarter (April-June)2023-2024

* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**2026**	**51**	**376**	**74**	**104**	**306**
First Appeals	**8**	N/A	**48**	N/A	**56**	**0**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	**Addl. Fee Collected(in Rs.) u/s 7(3)**	**Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)**	**No. Of Cases where disciplinary action taken against any Officer u/s 20(2)**
3730	**32984**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**23**	**0**	**0**	**0**	**81**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2023-06-22**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)

	Yes	https://dsscic.nic.in/dashboard
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)		2022-09-24

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 2nd Quarter (July-Sept)2023-2024

* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**1969**	**74**	**473**	**105**	**106**	**297**
First Appeals	**0**	N/A	**52**	N/A	**43**	**0**
		Total no. Of CAPIOs designated **1**		Total no. Of CPIOs designated **4**		Total no. Of AAs designated **1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	**Addl. Fee Collected(in Rs.) u/s 7(3)**	**Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)**	**No. Of Cases where disciplinary action taken against any Officer u/s 20(2)**
4670	**14268**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**16**	**0**	**0**	**0**	**90**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2023-06-22**

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**http://dsscic.nic.in/dashboard**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2023-09-04**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : **High Court Of Delhi**

Quarter : **3rd Quarter (Oct-Dec)2023-2024**

* Block I (Details about the requests and appeals)

				Progress during Quarter		
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**2008**	**51**	**244**	**49**	**86**	**203**
First Appeals	**9**	N/A	**43**	N/A	**45**	**1**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	**Addl. Fee Collected(in Rs.) u/s 7(3)**	**Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)**	**No. Of Cases where disciplinary action taken against any Officer u/s 20(2)**
2284	**6477**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**6**	**0**	**0**	**0**	**80**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**https://delhihighcourt.nic.in/**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2023-06-22**

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**https://dsscic.nic.in/dashboard**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2023-09-04**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 4th Quarter (Jan-Mar)2023-2024

* Block I (Details about the requests and appeals)

				Progress during Quarter		
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**1965**	**62**	**348**	**64**	**99**	**208**
First Appeals	**6**	N/A	**37**	N/A	**32**	**3**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
3568	**6356**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**14**	**0**	**0**	**0**	**85**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**https://delhihighcourt.nic.in/**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2024-04-10**

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**https://dsscic.nic.in/dashboard**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2023-09-04**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : Ist Quarter (April-June)2024-2025

* Block I (Details about the requests and appeals)

				Progress during Quarter		
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**2004**	**133**	**303**	**125**	**93**	**216**
First Appeals	**8**	N/A	**27**	N/A	**27**	**0**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
2990	**3534**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**1**	**0**	**0**	**0**	**0**	**0**	**6**	**0**	**0**	**0**	**86**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**https://delhihighcourt.nic.in/**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2024-04-10**

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**https://dsscic.nic.in/dashboard**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2023-09-04**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 2nd Quarter (July-Sept)2024-2025

* Block I (Details about the requests and appeals)

	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	Progress during Quarter: No. of Cases transfered to other PAs u/s 6(3)	Progress during Quarter: Decisions Where requests/appeals rejected	Progress during Quarter: Decisions Where requests/appeals replied
Requests	**2006**	**150**	**434**	**119**	**153**	**286**
First Appeals	**8**	N/A	**51**	N/A	**42**	**0**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
4280	**2404**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)											Section		
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**1**	**0**	**0**	**0**	**0**	**0**	**24**	**0**	**0**	**0**	**128**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2024-04-10**

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**https://dsscic.nic.in/dashboard**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2024-07-18**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 3rd Quarter (Oct-Dec)2024-2025

* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**2032**	**73**	**272**	**90**	**110**	**189**
First Appeals	**17**	N/A	**65**	N/A	**50**	**3**
		Total no. Of CAPIOs designated **1**		Total no. Of CPIOs designated **4**		Total no. Of AAs designated **1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
2730	**2178**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)											Section		
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**1**	**0**	**1**	**0**	**0**	**26**	**0**	**0**	**0**	**82**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2024-04-10**

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**https://dsscic.nic.in/dashboard**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2024-07-18**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 4th Quarter (Jan-Mar)2024-2025

* Block I (Details about the requests and appeals)

				Progress during Quarter		
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**1988**	**90**	**625**	**145**	**122**	**371**
First Appeals	**29**	N/A	**154**	N/A	**161**	**6**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
6430	**25902**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**4**	**0**	**0**	**8**	**0**	**0**	**0**	**110**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2024-04-10**

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**https://dsscic.nic.in/dashboard**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2024-07-18**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : Ist Quarter (April-June)2025-2026

* Block I (Details about the requests and appeals)

	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Progress during Quarter: Received during the Quarter(including cases transferred to other PAs)	Progress during Quarter: No. of Cases transfered to other PAs u/s 6(3)	Progress during Quarter: Decisions Where requests/appeals rejected	Progress during Quarter: Decisions Where requests/appeals replied
Requests	**2065**	**54**	**398**	**89**	**91**	**304**
First Appeals	**16**	N/A	**80**	N/A	**77**	**7**

Total no. Of CAPIOs designated	Total no. Of CPIOs designated	Total no. Of AAs designated
1	**4**	**1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
3720	**35730**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**4**	**0**	**0**	**0**	**87**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2025-05-21**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)

Yes	https://dsscic.nic.in/dashboard
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2024-07-18**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 2nd Quarter (July-Sept)2025-2026

* Block I (Details about the requests and appeals)

	Opening Balance as on begining of	Progress during Quarter				
		No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**2033**	**77**	**540**	**96**	**164**	**385**
First Appeals	**12**	N/A	**99**	N/A	**85**	**10**
		Total no. Of CAPIOs designated **1**		Total no. Of CPIOs designated **4**		Total no. Of AAs designated **1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
5370	**11860**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**1**	**0**	**0**	**22**	**0**	**0**	**0**	**141**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**http://delhihighcourt.nic.in/**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2025-05-21**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)

Yes	https://dsscic.nic.in/dashboard
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	2025-07-23

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 3rd Quarter (Oct-Dec)2025-2026

* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**2005**	**72**	**366**	**129**	**89**	**219**
First Appeals	**16**	N/A	**118**	N/A	**110**	**14**
		Total no. Of CAPIOs designated **1**		Total no. Of CPIOs designated **4**		Total no. Of AAs designated **1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
3400	**3148**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**1**	**0**	**1**	**0**	**0**	**5**	**0**	**0**	**0**	**82**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**https://delhihighcourt.nic.in/**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2025-05-21**

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**https://dsscic.nic.in/dashboard**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2025-07-23**

RTI Annual Return Information System

Quaterly Return Form

Public Authority : High Court Of Delhi

Quarter : 4th Quarter (Jan-Mar)2025-2026

* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	**2006**	**63**	**396**	**115**	**84**	**234**
First Appeals	**10**	N/A	**74**	N/A	**55**	**12**
		Total no. Of CAPIOs designated **1**		Total no. Of CPIOs designated **4**		Total no. Of AAs designated **1**

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
3960	**3194**	**0**	**0**

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**4**	**0**	**0**	**0**	**80**

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	**https://delhihighcourt.nic.in/**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2025-05-21**

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	**https://dsscic.nic.in/dashboard**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	**2025-07-23**

RTI Annual Return Information System

Quaterly Return Form

Ministry Name : High Court Of Delhi | **Public Authority :** High Court Of Delhi | **Quarter :** 1st Quarter (April-June) | **Year :** 2026-2027

Block I (Details about the requests and appeals)

	Opening Balance as on beginning of Quarter	Progress during Quarter				
		No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter (including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	2032	43	252	43	76	196
First Appeals	17	N/A	55	N/A	39	7
	Total no. Of CAPIOs designated 1			**Total no. Of CPIOs designated 4**		**Total no. Of AAs designated 1**

Block II (Details about fees Collected, penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
2460.00	1620.00	0.00	0

Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests
Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	0	0	1	0	0	0	0	0	9	0	0	0	66

Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority? **Yes**	Provide the detail/URL of webpage (max 150 chars) **http://delhihighcourt.nic.in/**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2025-05-21**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013? **Yes**	Provide the detail/URL of webpage (max 150 chars) **https://dsscic.nic.in/dashboard**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b)	**2025-07-23**

RTI Annual Return Information System

Quaterly Return Form

Ministry Name : High Court Of Delhi | **Public Authority :** High Court Of Delhi | **Quarter :** 2nd Quarter (July-Sept) | **Year :** 2026-2027

Block I (Details about the requests and appeals)

	Opening Balance as on beginning of Quarter	Progress during Quarter				
		No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter (including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	2012	85	535	71	108	424
First Appeals	26	N/A	78	N/A	64	26
	Total no. Of CAPIOs designated 1			**Total no. Of CPIOs designated 4**		**Total no. Of AAs designated 1**

Block II (Details about fees Collected, penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
5310.00	5920.00	0.00	0

Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	1	0	0	6	0	0	0	101

Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority? **Yes**	Provide the detail/URL of webpage (max 150 chars) **http://delhihighcourt.nic.in/**
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	**2026-05-23**
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013? **Yes**	Provide the detail/URL of webpage (max 150 chars) **https://dsscic.nic.in/dashboard**
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b)	**2026-08-25**